GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4486

TO BE ANSWERED ON THE 23RD MARCH, 2021/ CHAITRA 2, 1943 (SAKA)

COMPENSATION FOR LAND ACQUIRED FOR BORDER FENCING

4486. SHRI JASBIR SINGH GILL:
SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether compensation has been given to the farmers whose land falls ahead of Barbed wire on international borders with Pakistan as per directions of Supreme Court;
- (b) if so, the amount of compensation given to the farmers including in Tarn Taran district of Punjab;
- (c) the number of years since when the compensation has not been paid to the farmers whose land falls beyond Barbed wire, year-wise and district-wise; and
- (d) the time by which the said compensation is likely to be paid?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): On the Order of Hon'ble High Court of Punjab & Haryana, Rs. 44,53,62,800/- has been deposited as share of compensation by Union of India with State Govt. up to the year 2017 for further distribution to farmers in Punjab. The compensation for remaining period will be paid after receiving demand for further release of Central Governments share from the State Government of Punjab.
